

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 90 OF 2018 &
IA NO. 364 OF 2018 & IA NO. 1726 OF 2018**

Dated : 4th January, 2019

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Adv.
Mr. Shri Ventakesh
Mr. Sandeep Rajpurohit
Ms. Deepika Kalia
Ms. Shrishti Banerjee
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Deep Rao
Mr. Divyanshu Bhatt for R-2

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Divya Anand for R-3

ORDER

We have heard the learned senior counsel for the Appellant as well as the learned senior counsel appearing for the Respondents. Arguments are concluded.

Judgment is reserved.

**(Ravindra Kumar Verma)
Technical Member
mk/bn**

**(Justice N.K. Patil)
Judicial Member**